

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 1552 /HCLSC/NLA-IV/2018

Bilaspur, dated : ~~30~~⁰⁵/09/2018

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 08-09-2018.

Ref. : Information letter No.1517/HCLSC/NLA-IV/2018 Bilaspur, dated 30/08/18.

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In continuation with referred information letter No.1517/HCLSC/NLA-IV/2018 Bilaspur, dated 30/08/18 it is submitted that Hon'ble the Chief Justice/Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur has been pleased to constitute one more bench for aforesaid National Lok Adalat in addition to the benches mentioned in the referred information letter.

Hence reconstituted benches for National Lok Adalat on 08-09-2018 (Saturday) are as under :-

Bench No. : 01 : Hon'ble Shri Justice R.C.S. Samant and

Shri V.V.S.N. Murthy Sr. Advocate (Member), Lok Adalat.

Bench No. : 02 : Hon'ble Shri Justice Ram Prasanna Sharma and

Dr. Shri Nirmal Kumar Shukla, Sr.Advocate (Member), Lok Adalat.

Bench No. : 03 : Hon'ble Shri Justice Arvind Singh Chandel and

Shri Y.C. Sharma, Advocate (Member), Lok Adalat.

Bench No. : 04 : Hon'ble Shri Justice Gautam Chourdiya and

Shri Rajeev Shrivastava, Advocate (Member), Lok Adalat.

Bench No. : 05 : Hon'ble Smt. Justice Vimla Singh Kapoor and

Miss Sharmila Singhai, Advocate (Member), Lok Adalat.

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Secretary

High Court Legal Services Committee,
Bilaspur

Edtt. No. : 1553 /HCLSC/NLA-IV/2018

Bilaspur, dated : ~~30~~⁰⁵/09/2018

Copy to :

1] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.

- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.
- 3] P.S. to Hon'ble Mr. Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur.
- 4] P.S. to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur.
- 5] P.S. to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur.
- 6] P.S. to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur.
- 7] P.S. to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur.
- 8] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 9] Member Secretary State Legal Services Authority, Bilaspur, for information.
- 10] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 11] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 12] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 13] Shri V.V.S.N. Murthy, Sr. Advocate (Member), Lok Adalat, Dr. Shri Nirmal Kumar Shukla, Srenior Advocate (Member), Lok Adalat, Shri Y. C. Sharma, Advocate (Member), Lok Adalat and Shr Rajeev Shrivastava Advocate (Member), Lok Adalat, Miss Sharmila Singhai, Advocate(Member),Lok Adalat for information.
- 14] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Ho'nble Judge, lunch and refreshment etc.
- 15] The Court Manager, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 16] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 17] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 18] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 19] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


 Secretary
 High Court Legal Services Committee,
 Bilaspur

OIC/NIC
 for uploading
 on website

8.9.18